

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 316 OF 2018 &
IA NO. 1266 OF 2018

Dated: 2nd April, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Punjab State Power Corporation Limited **Appellant(s)**
Versus
Punjab State Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Sanjna Dua

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Tejender K. Joshi
Mr. R.S. Joshi
Mr. Shambhu Upadhyay for R-2

Mr. Aadil Singh Boparai
Mr. Gurlabh Singh for R-3

ORDER

The learned counsel appearing for the Appellant and the Respondents submitted that the pleadings are complete.

Submissions made by the learned counsel appearing for the Appellant and the Respondents, as stated supra, are placed on record.

List the matter for hearing on **16.07.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/ss

(Justice N.K. Patil)
Judicial Member